

SHRI H. N. MUKERJEE: Could I make a one-minute submission to you regarding this?

MR. SPEAKER: We have to meet again.

SHRI H. N. MUKERJEE: I shall confine myself to one minute.

MR. SPEAKER: At 4 O'Clock.

13.40 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER INDIAN TELEGRAPH ACT

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND COMMUNI-
CATIONS (DR. RAM SUBHAG
SINGH): On behalf of Shri I.
K. Gujral to lay on the Table a
copy of the Indian Telegraph (Ninth
Amendment) Rules, 1967, published
in Notification No. G.S.R. 1901 in
Gazette of India dated the 19th
December, 1967, under sub-section
(5) of section 7 of the Indian Tele-
graph Act, 1885. [Placed in Library,
See No. LT-37/68].

NOTIFICATIONS UNDER RICE-MILLING IN- DUSTRY (REGULATION) ACT, ETC.

THE MINISTER OF STATE IN
THE MINISTRY OF FOOD, AGRICUL-
TURE, COMMUNITY DEVELOP-
MENT AND COOPERATION (SHRI
ANNASAHIB SHINDE): I beg:

(1) to re-lay on the Table a copy
each of the following Notifications
under sub-section (4) of section 22
of the Rice-Milling Industry (Regu-
lation) Act, 1958:—

- (i) The Rice-Milling Industry
(Regulation and Licensing)
Third Amendment Rules, 1967
published in Notification No.
G.S.R. 1465 in Gazette of
India dated the 30th Septem-
ber, 1967. [Placed in Libra-
ry. See No. LT-2192/67.]
- (ii) The Rice-Milling Industry
(Regulation and Licensing)

Fourth Amendment Rules,
1967, published in Notification
No. G.S.R. 1772 in Gazette
of India dated the 29th Nov-
ember, 1967. [Placed in
Library, See No. LT-2055/67.]

(2) to lay on the Table—

- (i) A copy each of the following
Notifications under sub-
section (6) of section 3 of
the Essential Commodities
Act, 1956:—
- (a) The Indian Maize (Tem-
porary Use in Starch Manu-
facture) Second Order,
1967 published in Notifica-
tion No. G.S.R. 1886 in
Gazette of India dated the
18th December, 1967.
- (b) The Indian Maize (Tem-
porary Use in Starch Manu-
facture) Third Order, 1967,
published in Notification
No. G.S.R. 1902 in Gazette
of India dated the 19th
December, 1967.
- (c) The Roller Mills Wheat
Products (Price Control)
Second Amendment Order,
1967, published in Notifi-
cation No. G.S.R. 1932 in
Gazette of India dated the
23rd December, 1967.
- (d) The Delhi Roller Mills
Wheat Products (Ex-mill
and Retail) Price Control
(Second Amendment) Order
1967, published in Notifica-
tion No. G.S.R. 1934 in
Gazette of India dated the
26th December, 1967.
- (e) The Solvent-Extracted Oil,
De-oiled Meal and Edible
Flour (Control) (Second
Amendment) Order, 1967,
published in Notification
No. G.S.R. 1939 in Gazette
of India dated the 30th
December, 1967.